

OA No. 291/00153/2014

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/00153/2014

DATE OF ORDER: 26.07.2016

CORAM

**HON'BLE MR. SANJEEV KUMAR KAUSHIK, JUDICIAL MEMBER
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

Raghuveer Prasad Sain S/o Shri Kanhiya Lal Sain, aged about 59 years, R/o village and post Kotra Deepsing (Sultanpur), District Kota, presently working as Gramin Dak Sevak Mail Carrier, Branch Post Office Madanpura (Sultanpur), District Kota.

....Applicant

Mr. C.B. Sharma, counsel for applicant.

VERSUS

1. Union of India through its Secretary to the Government of India, Department of Posts, Ministry of Communication and Information Technology, Dak Bhawan, New Delhi – 110001.
2. Chief Post Master General, Rajasthan Circle, Jaipur – 302007.
3. Senior Superintendent of Post Offices, Kota Postal Division, Kota – 324001.
4. Assistant Superintendent of Post Offices, West Sub Division, Kota – 324001.

....Respondents

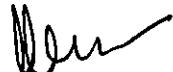
None present for the respondents.

ORDER

(Per MR. SANJEEV KUMAR KAUSHIK, JUDICIAL MEMBER)

The present Original Application has been filed by the applicant against the impugned memo dated 26.02.2014 and memo dated 31.12.2013..

2. Learned counsel for the applicant submitted that during the pendency of the OA, the respondents themselves have allowed the applicant to join the original post and, therefore, the relief no. (ii) has become infructuous. He further submitted that the OA may be disposed of with liberty to the applicant to agitate the relief no. (i) in appropriate proceedings separately.
3. Ordered accordingly.
4. No order as to costs.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(SANJEEV KUMAR KAUSHIK)
JUDICIAL MEMBER

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